

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **27.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/633/CHE/2021 IN IA/632/CHE/2021 IN  
MA/139/2019 IN CP/699/IB/2017

NAME OF PETITIONER : Pixtronic Global Technologies Pvt Ltd

NAME OF RESPONDENT : M S Viswanathan (Liquidator) of  
M/s Gemini Communications Ltd

SECTION : Rule 11 of NCLT Rules 2016

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SECTION : Sec 60(5) of IBC 2016 R/w Regulation 47A of IBBI

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15 IA/633/CHE/2021 IN IA/632/CHE/2021 IN MA/139/2019 IN CP/699/IB/2017  
16 IA/632/CHE/2021 IN MA/139/2019 IN CP/699/IB/2017

**ORDER**

The Applicant is represented by Mr. Ravi Rajagopalan, Advocate and the Respondent is represented by Mr. Manivannan, Advocate through video conferencing platform.

IA/633/CHE/2021 urgent Application filed for hearing of IA/632/CHE/2021 is **Allowed.**

In IA/632/CHE/2021 the Respondent shall file their counter in the Registry after serving a copy of the same on the other side on or before the next date of hearing.

List this matter on **10.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

ghk

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**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)